STEPS TO REDUCE RICE CONSUMPTION IN WHEAT AREAS

Written Answers

- 423. SHJU D. THENOARI. WUI the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT and COOPERATION be pleased to state:
- (a) whether it is a fact that the Government of India propose to take steps to reduce consumption of rice in the wheat-eating areas in the country, such as Punjab, Uttar Pradesh, Rajasthan and Delhi so as io make more rice available in the rice-eating areas and
- (b) if *so*, what will be the approximate quantity of rice that can be saved immediately *ia* this way?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON): (a) Yes. Sir.

(b) The quantity likely to be saved cannot be assessed as yet.

EXPORT OF TIMBER

- 424. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister of FOOD, AOM-CULTURE. COMMUNITY DEVELOPMENT and COOPERATION be pleased to state:
- (a) whether it is a fact that Government are exporting timber, used for building purposes, to Japan; and
- (b) If so, what steps are being taken by Government to encourage plantation of timber-yielding trees in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT ANO COOPERATION (SHRI ANNASAHTB SHINDE): (a) No timber is exported to Japan by Government. However, according to the information available a small quantity of constructional timber namely, Laurel and other hardwoods has been exported to Japan by the exporters.

(b) The State Governments are raising large scale plantations in successive Five Year Plans with a view to meeting the increasing demands of wood including timber in the country. During the current Plan, the States are expected to raise plantations over an area of about 8.7 lakhs acres. Under the Fourth Plan a target of raising plantations over an area of 18.00 lakhs acres has been proposed.

उत्तर प्रदेश की सरकार द्वारा विदेशी मुद्रा की स्वीकृति के लिए प्रार्थना

- 425. श्री महाबीर दास : क्या खाड, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि उत्तर प्रदेश की सरकार ने केन्द्रीय सरकार से जंगली हाथियों का दमन करने के लियें, जो राज्य के लगभग सात जंगलों में उपद्रव मचा रहे हैं और फसलों को नुक्सान पहुंचा रहे हैं, बन्दूकें खरीदने के वास्ते 2500 रुपये की कीमत की विदेशी मुद्रा की मांग की है; और
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो क्या राज्य सरकार को विदेशी मुद्रा की मंजूरी दे दी गई है और यदि उसकी मंजूरी नहीं दी गई है तो उसके क्या कारण हैं?

UREQUEST FOR GRANT OP FOREIGN EXCHANGE BY U.P. GOVERNMENT

- 425. SHRI MAHABIR DASS: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT and COOPERATION be pleased to state:
- (a) whelher it is a fact that the Government of Uttar Pradesh has asked for foreign exchange worth Rs. 2,500 from the Central Government for purchasing guns with a view to controlling wild elephants which are causing havoc in about seven forests of the State and damaging the crops; and
- (b) if the answer to part (a) above be in affirmative, whether the foreign exchange has been granted to the State Government and if the same has not been granted, what are the reasons therefor?]

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में उप-मंत्री (श्री अम्रा-साहेब शिन्दे) : (क) जी हां।

(ख) वित्तीय वर्ष के दौरान में विदेशी
मुद्रा के नियतनों की कभी के कारण "कैम-चुर" बन्दूकों के आयात के लिए उत्तर प्रदेश सरकार को विदेशी मुद्रा नहीं दी जा सकी। राज्य सरकार को इसके बारे में सूचना दे दी गई थी।

†[]English translation.

(b) The foreign exchange required for the import of "Cap-enure" gun by the U.P. Government could not be released during the current financial year on account of paucity of foreign exchange allocations. The State Government was informed accordingly].

426. {Transferred to the 24-th March, 1966]

WHEAT SUPPLIES FROM U.S.A.

- 427. SHRI SITARAM JAIPURIA: WUI the Minister of FOOD, AGRICULTURE, COM MUNITY DEVELOPMENT and COOPERATION be pleased to state:
- (a) the Quantity of wheat purchased for India under PL-480 in U.S.A. in the month of February, 1966; and
- (b) the quantity of wheat actually supplied to India during the same month 7

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT COOPERATION (SHM P. GOVINDA MENON): (a) and (b) Contracts for the purchase of wheat are entered into with the suppliers in U.S.A. from time to time for subsequent delivery during stipulated periods. The contracts actually concluded during the month of February 1966 were for 11.9 lakh tonnes of wheat with the delivery periods February to April, 1966. The actual quantity of wheat shipped during February 1966 against the purchase* In February and earlier months was 8.21 lakh tonnes.

CULTIVATION OF ROOT CROPS

- 428. SHRI SITARAM JAIPURIA: Will the Minister of FOOD, AGRICULTURE, COM MUNITY DEVELOPMENT and COOPERATION be pleased to state:
- (a) whether there is any proposal before the Government to promote cultivation of root crops;
- (b) if the answer to part (a) above be in the affirmative, whiether the Central Government have issued any instructions in this regard; ari

(c) if so, whal are the details of the proposal? THE DEPUTY MINISTER IN

to Questions

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRO

(a) and (b) Yes. (c) The following measures have been

taken to promote cultivation ef root crops:

(i) Under the Special Development (Central) Programme, scheme? for the production of certified dis ease-free seed potatoes have been sanctioned in various States during 1964-65 and 1965-66 at a cost of about Rs. 16.00 lakhs, (ii) Cold Storages for storage of seed potatoes have been sanctioned in some States at a cost of Rs. 52.60 lakhs. A sum of Rs. 1 crore ii likely to be provided to the States for this purpose during 1966-67. (iii) Under the Emergency Food Pro duction Drive, launched in 196J, the State Govts, have been request ed to take up the cultivation of Tapioca and Sweet potatoes in an intensive way and to bring an additional area of about one Iakh acres potato culti-vation during Rabi 1965-

सहकारी समितियों में गवन के मामले 429. भी राम सहाय : क्या खाड, कृषि, सामदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि :

- (क) दिल्ली में जिन सहकारी समितियों के बारे में परिसमापन की कार्यवाही चाल है, उनमें से ऐसी समितियां कितनी हैं जिनमें गवन के मामले पाये गये; और
- (ख) गवन के मामलों में अंतर्प्रस्त व्यक्तियों में से ऐसे कितने व्यक्ति हैं जिनके विरुद्ध पुलिस के द्वारा कार्यवाही की गई और यदि पुलिस द्वारा कोई कार्यवाही नहीं की गई तो उसके क्या कारण हैं?

TIEMBEZZLEMENT CASES IN COOPERATRVB SOCIETIES

429. SHRI RAM SAHAI: Will the Minister of FOOD, AGRICULTURE, COMMUNTTT